

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 02.05.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1507 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	State Bank of India Vs. New Ram Traders & Anr.	Ankur Mittal
2.	I.A. No. 1516 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Innovative Construventures Pvt. Ltd. & Anr. Vs. Brainer Trade and Fin-Tech Pvt. Ltd.	Dhaval Deshpande
3.	I.A. No. 1517 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Super Fight Promotions Pvt. Ltd. Vs. Transcend Advantage Sports Pvt. Ltd.	Dr. M. K. Pandey

For Evidence

4.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Ravi P. Shukla
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By Order
-sd/-

Assistant Registrar